

R

R.Patel Vrs. UOI

O.A. No. 625 of 2012

Order dated: 27.06.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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By filing a memo, Mr. P.K.Padhi, Ld. Counsel for the applicant, prayed for permission to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of as withdrawn.

R.K.

MEMBER(Admn.)

A.K.P.

MEMBER(Judl.)

RK